

FORM B

Public Announcement

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BHAGAT RAM MOTOR WAYS PRIVATE LIMITED.

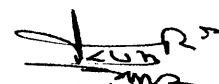
Sl. No	Particulars	Details
1	Name of corporate debtor	Bhagat Ram Motor Ways Private Limited
2	Date of incorporation of corporate debtor	10-06-2011
3	Authority under which the corporate debtor is incorporated/ registered	Registrar of Companies – Himachal Pradesh
4	Corporate Identity No. of corporate debtor	U50100HP2011PTC031682
5	Address of the registered office and principal office (if any) of corporate debtor	Rakkar Road Una HP 174303 IN
6	Date of closure of Insolvency Resolution Process	06-09-2019
7	Liquidation commencement date of corporate debtor	24-09-2019
8	Name and registration number of the insolvency professional acting as liquidator.	Arvind Kumar IBBI/IPA-001/IP-P00178/2017-18 / 10357
9	Address and e-mail of the liquidator as registered with the Board	#303, 3rd Floor, Plot No. D-190, Phase 8b, Sec. 74 Industrial Area, Sas Nagar Mohali, Punjab ,160071 sankhyain@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	#303, 3rd Floor, Plot No. D-190, Phase 8B, Sec. 74 Industrial Area, SAS Nagar Mohali, Punjab ,160071 irparvindkumar@gmail.com 01724089990, 9816200033
11	Last date for submission of claims.	24-10-2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Chandigarh Bench has ordered the commencement of liquidation of the Bhagat Ram Motor Ways Private Limited on 24-09-2019.

The stakeholders of Bhagat Ram Motor Ways Private Limited are hereby called upon to submit their claims with proof on or before 24-10-2019 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties


Arvind Kumar

IBBI/IPA-001/IP-P00178/2017-18/10357

Date. 25-09-2019

Place. SAS Nagar Mohali